

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-21/2008/ 847 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 20th February 2019

Sub:- Casual leave with station leave.

Ref:- Your letter dated 18.02.2019

Madam,

With reference to the above, I am directed to inform you that, you have been granted station leave permission to attend the 17th All India Meet of State Legal Services at Chandigarh on 2nd and 3rd March, 2019 and 3 (three) days Casual Leave on 26th, 27th & 28th March, 2019 along with station leave permission for the said period.

Smti Margaret Lalrinsangi, Jt. Registrar, Gauhati High Court, Aizawl Bench, will remain in charge of the Registry during your leave period.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/848 /A, dated 20.2.19

✓ Copy to:

1. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Rolan